

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3130
ANSWERED ON:18.12.2008
HINDUS AS A MINORITY COMMUNITY
Khanna Shri Avinash Rai

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Hindu population is categorised as a minority in some states of the country;
- (b) if so, the complete details of such states as per their population;
- (c) the number of such states where State Minority Commission has been constituted and a Hindu has been nominated as its Chairman.
- (d) the reasons for not constituting State Minority Commission in other States;and
- (e) the details of the steps being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (A.R. ANTULAY)

- (a) & (b) At the national level Muslims,Christians,Sikhs,Buddhists and Parsis have been declared as minority communities by the Union Government.In some States,Jains have also been declared as minority community.
- (c) The State Minority Commissions are constituted by the respective State Governments. At present, there are 15 States (viz: Assam, Andhra Pradesh,Bihar,Chattisgarh, Delhi, Jharkhand, Karnataka,Madhya Pradesh,Manipur,Maharashtra,Rajasthan,Tamil Nadu,Uttar Pradesh, Uttarakhand and West Bengal) which have constituted the State Minority Commissions. A list of the present Chairpersons of the State Minorities Commissions is given in the Annexure.
- (d) & (e) States have been requested to establish Minority Commissions where they do not exist.